

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Dated: 2.4.2019

To,

General Manager (Commercial)

N.H.P.C Office Complex,
Sector-33, Faridabad - 121003

Sir,

Subject: Extension of dates for compliance with the directions contained in ROP dated 6.2.2019 in P. Nos. 282/GT/2018,321/GT/2018, 279/GT/2018, 308/GT/2018, 43/GT/2018

Ref: Your letter dated 29.3.2019

With reference to your letter in the above subject, I am directed to inform you that your request for extension of dates for compliance with the directions contained in ROP dated 6.2.2019 has been considered and the time to file additional information has been granted till 8.4.2019, with advance copy to the Respondents.

2. Respondents shall file their replies by 15.4.2019, and rejoinder if any, by 22.4.2019.
3. Matters shall be listed in due course, for which separate notice will be issued.

Yours sincerely

Sd/-
B.Sreekumar
Dy. Chief (Law)

Copy to:

1. Punjab State Power Corporation Limited
2. BSES Rajdhani Power Limited
3. Haryana Power Purchase Centre
4. BSES Rajdhani Power Limited
5. BSES Yamuna Power Ltd.
6. Tata Power Delhi Distribution Limited
7. Himachal Pradesh Power Corporation Limited
8. Rajasthan Rajya Vidyut Prasaran Nigam Limited
9. Rajasthan Urja Vikas Nigam Limited
10. Haryana Power Purchase Centre
11. Chhattisgarh State Power Distribution Company Limited
12. Uttar Pradesh Power Corporation Limited